




NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/136/ (IB)/2017  
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD  
NAME OF THE RESPONDENT(S) : NISSAN MOTORS INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PJ RISHIKESH PJ Sri KANESH	COUNSEL FOR PETITIONER	
2.	KALYAN THABAKH	COUNSEL FOR RESPONDENT	
3.	DIKSHIT MEHTA	COUNSEL FOR RESPONDENT	

**ORDER**

Counsel for the both the parties present and prayed time to settle the matter. At their request, time is enlarged for reporting settlement. Put up on **03.07.2017 at 02.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)